

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:1698  
ANSWERED ON:19.11.2010  
DEATHS DUE TO STERILISATION PROGRAMME  
Das Shri Ram Sundar;Meghwal Shri Arjun Ram

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) the total number of persons who died after sterilization programme under the family planning programme during each of the last three years and the current year, State-wise;
- (b) whether the Government has made any provision for providing financial assistance to the next of kin/dependents of the deceased;
- (c) if so, the details thereof;
- (d) the amount of payments made of or financial assistance provided in the said cases by the Government during the last three years and the current year, year-wise and State-wise; and
- (e) the number of cases in which assistance could not be provided to the relatives of persons dying due to sterilization programme?

**Answer**

THE MINISTER OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) to (d) Government is implementing a Family Planning Insurance Scheme with provisions for financial assistance to the next of kin/dependents in case of death attributable to sterilization as mentioned below:

1. Death following sterilization in hospital or within seven days from the date of discharge from the hospital- Rs. 2 Lakhs.
2. Death following sterilization within 8-30 days from the date of discharge from the hospital- Rs. 50,000/-.

Number of deaths reported for compensation following sterilization under Family Planning Programme and number of cases found eligible along with financial assistance provided are given in Annexure I & II.

(e) The details of financial assistance that could not be provided due to claims falling outside the scope of policy conditions is given in the statement as Annexure-III.